

केन्द्रीय सूचना आयोग
Central Information Commission

Case No CIC/AT/C/2007/00532

Dated: 30.7.2008

ORDER

This is the complaint dated 20.11.2007 filed by Sh. Mangesh B. Thakore, Mumbai, relating to his RTI request dated 27.8.2007, against the decision No. OL/RTI-2005/123/7777 dated 15.11.2007 of the Appellate Authority of Office of the Official Liquidator, High Court, Mumbai.

2. The matter was earlier heard in the Commission on 15.5.2008 and it was decided that matter would be heard by Full Bench on 1.8.2008.

3. The complainant Sh. Mangesh B. Thakore has informed that he has already received requisite information from the respondents. He therefore, requested that he may be permitted to withdraw his present complaint.

4. The Commission has agreed to the request of the complainant and allowed him to withdraw his complaint.

5. The matter is accordingly **closed** in the Commission and the hearing fixed for 1.8.2008 at 11:00 A.M. in the matter is hereby cancelled.

6. This issues with the approval of Chief Information Commissioner.

(D. C. Singh)
Asstt. Registrar

1. Sh. Mangesh B. Thakore, F/13, Sheetal Society, Ram Nagar, Borivali (W), Mumbai – 400092. (**Appellant**)
2. Mrs. H.A. Soj, **CPIO**, Office of the Official Liquidator, High Court Bombay, Bank of India Building, 5th Floor, M.G. Road, Mumbai–400 023.
3. Sh. P. Rama Rao, Official Liquidator & **AA**, Office of the Official Liquidator, High Court Bombay, Bank of India Building, 5th Floor, M.G. Road, Mumbai–400 023.

Copy to:

1. The Secretary, Ministry of Corporate Affairs, A-Wing, Shastri Bhawan, Dr. Rajendra Prasad Road, New Delhi – 110001.
2. The Registrar, High Court of Mumbai, Church Gate, Mumbai – 400 032.